

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:137  
ANSWERED ON:26.07.2010  
ABUSE OF CHILDREN  
Semmalai Shri S.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the incidence of child abuse has recently increased in the country; and
- (b) if so, the steps taken by the Government including setting up of children friendly courts to such cases?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) No separate data on the incidence of child abuse in the country is available. However, National Crime Record Bureau (NCRB) collects data on crime against children. A total of 18967, 20410 and 22500 cases under crimes against children were registered in the country during 2006, 2007 and 2008 respectively, thereby showing an increasing trend.

(b) Information is being collected and will be laid on the Table of the House.